

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 3rd of April, 2024

NO. HC.VII-100(Pt.-VIII)/2010/3463/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to participate in the programme(s) shown against their name, scheduled to be held at the National Judicial Academy, Bhopal:

Sl. No.	Prog. No.	Prog. Date.	Name of the Programme	Name of nominated Officer	Ph. No.	Email Id.
1.	P-1400	13-04-2024 to 14-04-2024	National Conference on Interpretation of Statutes for District Judiciary	Shri Neiko Akami, District and Sessions Judge, Phek	9436810520	neikokanuo@yahoo.com
				Shri N. Longshithung Ezung, Principal District and Sessions Judge, Tuensang,	9436267648	alongoe@yahoo.com
2.	P-1401	20-04-2024 to 21-04-2024	National Seminar on Cyber Crime and Electronic Evidence	Smti Sonamoni Chanda, Chief Judicial Magistrate, Dima Hasao	7086062464	sonamonichanda@gmail.com
				Smti Subhadra Acharyya, Chief Judicial Magistrate, Hailakandi	8638295215	subhadraacharyya@gmail.com
3.	P-1404	27-04-2024 to 28-04-2024	Workshop on Judgment Writing	Smti Mallika Dutta, Member, MACT, Kamrup , Amingaon	9957141347	mallikaduttat@gmail.com
				Smti Tripti Ari, Addl. District & Sessions Judge, FTC, Karimganj	9435083170	ari_tripti@yahoo.co.in

The aforesaid Officers are directed to attend the respective training programmes accordingly.

The nominated participants are also requested to go through the joining instructions available at the NJA website.

By order,
Sd/- S.Dhar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-100(Pt.-VIII)/2010/3464-81/A, Dated 03-04-2024

Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

3. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

5. The Accountant General (A&E), Nagaland, Kohima for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

6. The Registrar, Gauhati High Court, Kohima Bench, Kohima

(He is requested to inform the nominated Judicial Officer(s) of his State about this Notification)

7. The Registrar (Admin /Vigilance/Estt.), Gauhati High Court, Guwahati.
8. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The District & Sessions Judge,
Dima Hasao / Hailakandi / Kamrup / Karimganj

(He/She is requested to inform the concerned Judicial Officer under his/her control about this notification).

10. Shri Neiko Akami, District and Sessions Judge, Phek.
11. Shri N. Longshithung Ezung, District & Sessions Judge, Tuensang.
12. Smti Mallika Dutta, Member, MACT, Kamrup, Amingaon.
13. Smti Tripti Ari, Addl. District & Sessions Judge, FTC, Karimganj.
14. Smti Sonamoni Chanda, Chief Judicial Magistrate, Dima Hasao.
15. Smti Subhadra Acharyya, Chief Judicial Magistrate, Hailakandi.

The nominated participants are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) by email at liaisonoffice@nja.gov.in to enable

the Academy to provide transport facility from the airport/railway station.

The nominated participants who are attending the training programme for the first time are also requested to deposit one-time Registration Fee of Rs. 1000/- (One thousand) plus GST of Rs. 180/- i.e., a total of Rs. 1180/-.

The nominated participants are requested to pay Lodging & Boarding charges @ Rs. 2500/- (Rupees Two Thousand Five Hundred) plus GST (Rs. 300/- at present) i.e., a total of Rs. 2,800/- per day or part of the day, per person.

No spouse, children, relatives and personal staff are permitted to accompany the nominated participants.

The nominated participants are also requested to carry their officially allotted Laptop/tablets, etc. with them while attending the programme.

16. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).

17. The Administrative Officer, Judicial Academy, Assam with a request to place the notification before the Hon'ble Director, Judicial Academy.

18. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

19. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

 - 03.04.2024
REGISTRAR (JUDICIAL)